

Statement	
State	Route kilometres* per lakh of population
Andhra Pradesh	10.90
Assam (including Mizoram)	14.67†
Bihar	9.53
Gujarat	21.12
Haryana	13.95
Himachal Pradesh	7.40
Jammu & Kashmir	1.78
Karnataka	9.58
Kerala	4.17
Madhya Pradesh	13.82
Maharashtra	10.37
Manipur	†
Meghalaya	†
Nagaland	1.74
Orissa	8.55
Punjab	15.75
Rajasthan	21.68
Tamil Nadu	9.14
Tripura	0.77†
Uttar Pradesh	9.76
West Bengal	8.35
<i>Union Territories</i>	
Andaman and Nicobar Islands	—
Arunachal Pradesh	†
Chandigarh	4.28
Dadra and Nagar Haveli	—
Delhi	4.16
Goa, Daman & Diu	9.21
Laccadive, Minicoy and Amindivi Islands	—
Pondicherry	5.72
All India	11.01

\*Route kilometers are as on 31.3.73 and population figures are based on 1971 census.

in Tripura State a 33 Kms long rail link is proposed to be taken up in 1974-75 at the cost of North Eastern Concil and rail links covering a length of 705.5 Kms. are under consideration in Mizoram, Manipur, Meghalaya and Arunachal Pradesh.

10/Rajya Sabha/74—4

#### Master Plans for Major River Basins

\*22. SHRI KB. CHETTRI :

SHRI NABIN CHANDRA BURA-GOHAIN : SHRIMATI SARASWATI PRA-

DHAN : DR. R. K. CHAKRABARTI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that there is a proposal under Government's consideration to set up River Commissions for the preparation of master plans for the optimum use of water resources available in major river basins in the country; and

(b) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) :

(a) and (b) Proposals for setting up three River Basin Commissions for the Ganga, the Southern and Eastern Rivers and the Western rivers are under consideration.

#### Royalty for crude oil to Gujarat

\*23. SHRI H.N. TRIVEDI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government propose to increase the royalty to the Gujarat Government for crude oil produced in that State; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) : (a) and (b) According to the Prime Minister's award, which was based on a settlement between the Central Government and the Governments of Assam and Gujarat, the rate of royalty was fixed at Rs. 15 per tonne from 1-1-72 to 31-3-79. It is not proposed to change the rate at this stage.

#### Fertilizer plant in Madhya Pradesh

\*24. SHRI MAHENDRA BAHADUR SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Madhya Pradesh Government have sent any proposal to the Central Government for setting up a fertiliser plant in Madhya Pradesh; and

(b) if so, the reaction of the Central Government thereto ?